

Madhya Pradesh by the University Grants Commission;

(b) if a decision has already been taken, by what time it is expected to be established; and

(c) what assistance, financial or technical, the University Grants Commission will give to the State Government for the proposed university?

The Minister of Education (Dr. K. L. Shrimali): (a) and (b). The University Grants Commission has agreed in principle with the proposal to set up a University at Raipur. The Madhya Pradesh Government were advised to submit a revised Bill incorporating the recommendations of the University Grants Commission.

(c) The University Grants Commission does not pay grants for establishing new Universities. It pays grants only for 'development' after a University has come into being.

Geological Survey in Madras

*100. Shri Umanath: Will the Minister of Mines and Fuel be pleased to state:

(a) whether any Geological Survey has been undertaken in Tiruchi District of Madras State; and

(b) if so, what are the details?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) and (b). Yes, Sir. The details are as follows:

Reconnaissance mapping of the entire district has been completed. Out of 14,000 (Fourteen thousand) square kilometre in Tiruchi district, an area of 10,000 (ten thousand) square kilometres has so far been mapped on 1'—1' mile scale.

As a result of the work carried out by the Geological Survey of India so far, workable deposits of Gypsum, Celestite, Limestone, Clays and occurrences of Flint, Feldspar, Chalk Baryte, Building stone,

Columbite, Tantalite, Corundum, Graphite, Iron Ore, Quartz and potstone have been recorded.

Groundwater and hydrological investigations have also been carried out.

Gold Deposits in Mysore

*101. Shri Mohsin: Will the Minister of Mines and Fuel be pleased to state:

(a) whether it is a fact that gold deposits have been found in Kappat Hills in Dharwar District, by Geological Survey of India; and

(b) if so, the steps that Government intend to take for the exploration of this valuable mineral?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) and (b). No new occurrence of gold have been recorded by the Geological Survey of India at Kappatagudda in Dharwar district. However, occurrence are known for a long time. Gold occurrence at Kappatagudda have not been examined recently by the Geological Survey of India.

It is understood that the Government of Mysore were considering whether old workings for gold in the Mysore Mine block of the Kappatagudda range of hills, Dharwar district need be taken up for detailed investigation.

Gift Tax Act

*102. Shrimati Renuka Jay: Will the Minister of Finance be pleased to state:

(a) whether attention of Government has been drawn to the fact that the Mysore High Court has held the Central Gift Tax Act ultra vires of the Constitution; and

(b) if so, whether Government are taking any step to amend the Act so that it comes within the purview of the Constitution?